

HIGH COURT OF TRIPURA		
STATEMENT SHOWING THE PENDENCY OF FAMILY COURT RELATED CASES AS ON 31.10.2020		
Sl. No.	Category of cases (Family Court matters)	Pendency (As on 31.10.2020)
1	MAT App	46
2	FA	24
3	FAO	2
4	Criminal Revision Petition	22
Total		94
Monthly Reports regarding numbers of cases relating to Family Court matters pending in the Family Courts of Tripura as on 31.10.2020		
Sl. No	Name of the District	Number of cases pending
1	Family Court, Agartala	764
2	Additional Family Court, Agartala	893
3	Family Court, Udaipur	401
4	Family Court, Kailashahar	218
5	Family Court, Ambassa	32
6	Family Court, Khowai	150
7	Family Court, Sonamura	137
Total		2595
Monthly Reports regarding numbers of cases relating to Family Court matters pending in the District Courts other than the Family Courts as on 31.10.2020		
Sl. No	Name of the District	Number of cases pending
1	West Tripura Judicial District, Agartala	1
2	Gomati Judicial District	79
3	South Tripura Judicial District	243
4	Unakoti Judicial District	0
5	North Tripura Judicial District	414
6	Sepahijala Judicial District	15
7	Khowai Judicial District	0
8	Dhalai Judicial District	128
Total		880
Total pendency in Tripura as on 31.10.2020		
1	Family Courts	2595
2	District Courts other than the Family Courts	880
Grand Total		3475